GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION No. 339 TO BE ANSWERED ON: 19.07.2022

SCHEMES FOR DIFFERENTLY ABLED

339: SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:(a) whether the Government is running any self supporting scheme for differently abled persons in the country and if so, the details thereof;

(b) whether any survey has been conducted regarding number of differently abled persons in the country; and

(c) if so, the details thereof including the number of disabled persons in the country, disabilitywise and category-wise especially in Madhya Pradesh, district-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

(a) National Handicapped Finance and Development Corporation (NHFDC), a Central Public Sector Enterprises under the Department of Empowerment of Persons with Disabilities (DEPwD), channelizes concessional loans for the socio-economic empowerment of Persons with Disabilities (PwDs) throughout the country. There are two flagship schemes of NHFDC for channelizing concessional finance to PwDs through its partner agencies.

(i) Divyangjan Swavalamban Yojana (DSY):- An individual centric scheme under which concessional loan up to Rs.50 Lakh is available for income generating activities, pursuing higher education/vocational/skill training and purchase of assistive devices for PwDs.

(ii) Vishesh Microfinance Yojana (VMY):- Scheme for Self Help Groups/ Joint liability groups under which concessional credit up to Rs. 60,000/- is given to a PwD for promoting sustainable and inclusive livelihoods.

In addition to the above, DEPwD also implements a "National Action Plan (NAP) for Skill Development of PwDs to provide skill training to PwDs for enabling them to become self-reliant and productive members of the society and to integrate them with the mainstream of the society. NAP is implemented as per Common Norms guidelines of M/o Skill Development and Entrepreneurship (MSDE). The Department is also implementing an Umbrella Scheme titled 'Scholarships for Students with Disabilities (Divyangjan)' which comprises six components viz; Pre-matric (Classes IX & X), Post-matric (Classes XI to Post graduate Degree and Diploma), Top Class Education (Graduate and Post graduate Degree/Diploma in notified institutes of excellence in education), National Overseas Scholarship (Masters Degree/ Ph.D in Foreign Universities), National Fellowship for PwDs (M Phil and Ph.D in Indian Universities), Free Coaching (to appear for competitive examinations conducted by Union Public Service Commission and State Public Service Commissions for Government jobs and admission to technical and professional courses). All the above Schemes are implemented pan-India.

(b) and (c) As per the last Census 2011, the number of persons with disabilities in the country is 2,68,14,994.

State –wise and disability-wise details of PwDs are at Annexure.

The district-wise details are available on the website of the Registrar General of India (<u>https://censusindia.gov.in/census.website/data/census-tables</u>).

Annexure referred to in reply to part (b) and (c) of Lok Sabha Unstarred Question No. 339 to be answered on 19.07.2022 regarding "Schemes for Differently abled" raised by Shri Vivek Narayan Shejwalkar.

S.	State/UT name	Total No. of PwDs			In seeing	In	In Speech	In	Mental	Mental	Any	Multiple
No.						Hearing	-	Movement	Retardation	Illness	Other	Disability
		Total	Males	Females	Total	Total	Total	Total	Total	Total	Total	Total
1	Jammu & Kashmir	361153	204834	156319	66448	74096	18681	58137	16724	15669	66957	44441
2	Himachal Pradesh	155316	86321	68995	26076	26700	8278	32550	8986	5166	29024	18536
3	Punjab	654063	379551	274512	82199	146696	24549	130044	45070	21925	165607	37973
4	Chandigarh	14796	8743	6053	1774	2475	961	3815	1090	756	2583	1342
5	Uttarakhand	185272	102787	82485	29107	37681	12348	36996	11450	6443	30723	20524
6	Haryana	546374	315533	230841	82702	115527	21787	116026	30070	16191	116821	47250
7	Nct of Delhi	234882	138379	96503	30124	34499	15094	67383	16338	10046	37013	24385
8	Rajasthan	1563694	848287	715407	314618	218873	69484	427364	81389	41047	199696	211223
9	Uttar Pradesh	4157514	2364171	1793343	763988	1027835	266586	677713	181342	76603	946436	217011
10	Bihar	2331009	1343100	987909	549080	572163	170845	369577	89251	37521	431728	110844
11	Sikkim	18187	9779	8408	2772	5343	1577	2067	516	513	2459	2940
12	Arunachal Pradesh	26734	14245	12489	5652	8127	1538	3235	1264	631	3878	2409
13	Nagaland	29631	16148	13483	4150	8940	2294	3828	1250	995	4838	3336
14	Manipur	58547	31174	27373	19194	12891	2661	5315	4846	1459	8628	3553
15	Mizoram	15160	8198	6962	2035	3354	1163	1976	1585	1050	1914	2083
16	Tripura	64346	35482	28864	10828	11695	4567	11707	4307	2909	11825	6508
17	Meghalaya	44317	23326	20991	6980	12353	2707	5312	2332	2340	8717	3576
18	Assam	480065	257385	222680	80553	101577	39750	76007	26374	18819	87461	49524
19	West Bengal	2017406	1127181	890225	424473	315192	147336	322945	136523	71515	402921	196501
20	Jharkhand	769980	426876	343104	180721	165861	46684	147892	37458	20157	112372	58835
21	Odisha	1244402	674775	569627	263799	237858	68517	259899	72399	42837	172881	126212
22	Chhattisgarh	624937	334093	290844	111169	92315	28262	190328	33171	20832	76903	71957

State-wise and Disability-wise details of Persons with Disabilities

23	Madhya Pradesh	1551931	888751	663180	270751	267361	69324	404738	77803	39513	295035	127406
24	Gujarat	1092302	612804	479498	214150	190675	60332	245879	66393	42037	197725	75111
25	Daman & Diu	2196	1300	896	382	309	149	620	176	89	264	207
26	Dadra & Nagar Haveli	3294	1893	1401	429	715	201	682	180	115	483	489
27	Maharashtra	2963392	1692285	1271107	574052	473271	473610	548418	160209	58753	510736	164343
28	Andhra Pradesh (Undivided)	2266607	1224459	1042148	398144	334292	219543	538934	132380	43169	409775	190370
29	Karnataka	1324205	726521	597684	264170	235691	90741	271982	93974	20913	246721	100013
30	Goa	33012	17016	15996	4964	5347	5272	5578	1817	1675	5784	2575
31	Lakshadweep	1615	838	777	337	224	73	361	112	96	183	229
32	Kerala	761843	394706	367137	115513	105366	41346	171630	65709	66915	96131	99233
33	Tamil Nadu	1179963	657418	522545	127405	220241	80077	287241	100847	32964	238392	92796
34	Puducherry	30189	16373	13816	3608	6152	1824	9054	2335	853	4137	2226
35	Andaman & Nicobar Islands	6660	3861	2799	1084	1219	531	1593	294	364	838	737
Total		2,68,14,994	1,49,88,593	1,18,26,401	50,33,431	50,72,914	19,98,692	54,36,826	15,05,964	7,22,880	49,27,589	21,16,698
